

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2338
ANSWERED ON:28.03.2012
LABOUR MOBILITY PARTNERSHIP AGREEMENTS
Bishnoi Shri Kuldeep;Rane Dr. Nilesh Narayan

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has signed any Labour Mobility Partnership Agreements with various countries including European countries to send workers to these foreign countries;
- (b) if so, the details thereof along with the names of the countries; and
- (c) the steps taken by the Government to facilitate jobs in foreign countries to the jobless educated people of India?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS(SHRI VAYALAR RAVI)

(a)&(b) The Government has signed a Labour Mobility Partnership Agreement (LMPA) with Denmark. The aims and objectives of the such agreements are:

- (i) Facilitating legal migration by removing undue barriers and securing labour market access.
 - (ii) Combating and preventing all forms of irregular migration.
 - (iii) Enhancing the protection and welfare of migrants and exchange of information and cooperation and introducing best practices for mutual benefit.
- (c) Labour Mobility is facilitated through the institution of Protector General of Emigration (PGE) and the Protectors of Emigrants, besides through Migrant Resource Centres (MRCs) and Overseas Workers Resource Centre (OWRC). The Ministry of Overseas Indian Affairs has also started a skill-development initiative in the North-Eastern States and is in the process of designing a Plan Scheme for skill-development to promote overseas employment.